

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/151/2021

This the 12th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Anam-ul-Haq (Age: 32 years), S/o Ab. Jhabar Najar, R/o Ajas, District Bandipora.
2. Dr. Mohmed Asif Jan (Age: 31 years), S/o Khazir Mohmed, R/o Gousai Colony, Bagh-i-Mahtab Srinagar.

.....Applicants

(Advocate:- Mr. M.A. Beigh-Not Present)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Health and Medical Education Department, Govt. of J&K, Civil Secretariat, Jammu/Srinagar ad 5 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last date also i.e., 14.01.2021 nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun